

statement, are presently under implementation in Madhya Pradesh. In addition to these transmitters, T.V Studios (PGF) at Indore, Jagdalpur and Gwalior are also under implementation. Completion of the projects would, however, depend upon the availability of resources and other infrastructural facilities.

#### STATEMENT

##### *T.V. Transmitter Projects Presently under Implementation in Madhya Pradesh*

###### *LPTs :*

Gaderwara  
Bada Malehra  
Kelaras  
Sakti  
Naryanpur  
Garot  
Sarangarh  
Bhanpura  
Sitmau  
Pipria

###### *VLPTs :*

Singrauli  
Koylibeda  
Pendra Road  
Diamond-Mining project  
Modakpal  
Bijapur

#### Mines Safety

304 SHRI RAMENDRA KUMAR : Will the Minister of LABOUR be pleased to state :

(a) whether action has been taken by the Government on the recommendations of the Sub-Committee set up by the Consultative Committee of his Ministry to go into safety aspects of mines; and

(b) if so, the details thereof?

THE MINISTER OF LABOUR (SHRI M ARUNACHALAM) : (a) and (b) The Sub-Committee of the Consultative Committee attached to the Ministry of Labour submitted its report to the Government on 18.4.96. While examination of the recommendations made in the Report has commenced, the recommendations made in the Report require consultation with different Ministries/Departments of the Government. As such it is too early to arrive at any final decision on any of the recommendations contained in the Report.

[English]

#### Leasing of Satellite Facilities

305. SHRI E. AHAMED : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Union Government have leased out satellite owned by India to individuals or firms in time;

(b) if so, the details thereof;

(c) whether the Government are aware of leasing out satellite owned by foreign countries to individuals or;

(d) if so, the reaction of the Government thereon;

(e) whether the Government have given satellite uplink of any individuals or firms to anywhere in India in time; and

(f) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b). No, Sir. Government Policy does not permit leasing out transponders on INSAT series of satellite to individuals or firms.

(c) Yes, Sir.

(d) Government has no control in this regard.

(e) No, Sir.

(f) Does not arise.

#### E.S.I. Hospitals in Orissa

306. SHRI SOUMYA RANJAN : Will the Minister of LABOUR be pleased to state :

(a) the number of ESI Hospitals/dispensaries set up in Orissa so far alongwith their locations;

(b) whether the Government propose to set up more ESI hospitals/dispensaries in the State during 1996-97; and

(c) if so, the details thereof?

THE MINISTER OF LABOUR (SHRI M ARUNACHALAM) : (a) A *statement* is attached.

(b) and (c). Two hospitals with 50 beds each which are already under construction at Bhubaneswar and Rourkela are likely to be commissioned during 1996-97. Under the phased programme of the ESIC three ESI dispensaries, one each at Puri, Kuarmunda and Laxmi Nagar are also likely to be set up.

## STATEMENT

## HOSPITALS

1. ESI Hospital, Choudwar.
2. ESI Hospital, Kansabahal.
3. ESI Hospital, Brajrjnagar.
4. ESI Hospital, Jaykaypur.

## DISPENSARIES

1. ESI Dispensary, Barbil.
2. ESI Dispensary, Barang.
3. ESI Dispensary, Bardol.
4. ESI Dispensary, Shaheed Nagar (Bhubneswar)
5. ESI Dispensary, Brajrjnagar.
6. ESI Dispensary, T P Mills Area, Choudwar
7. ESI Dispensary, Hirakud
8. ESI Dispensary, in the campus of ESI Hospital, Choudwar
9. ESI Dispensary, Jaykaypur
10. ESI Dispensary, Kansabahal
11. ESI Dispensary, Rajgangpur
12. ESI Dispensary, Rourkela-4.
13. ESI Dispensary, Telegapeth
14. ESI Dispensary, Khapuria.
15. ESI Dispensary, Rajabagicha
16. ESI Dispensary, Chandinichowk
17. ESI Dispensary, Paradeep
18. ESI Dispensary, PPL Area
19. ESI Dispensary, Nuapatna
20. ESI Dispensary, Bhagatpur
21. ESI Dispensary, Dhanmandal
22. ESI Dispensary, Jajpur Road.
23. ESI Dispensary, Tirtol
24. ESI Dispensary, Jagatpur
25. ESI Dispensary, Ancheswar
26. ESI Dispensary, Khurda
27. ESI Dispensary, Randia
28. ESI Dispensary, Charampa
29. ESI Dispensary, Balasore
30. ESI Dispensary, Balgopalpur.
31. ESI Dispensary, Chhanpur
32. ESI Dispensary, Govindpur.
33. ESI Dispensary, Dhankanal
34. ESI Dispensary, Angul
35. ESI Dispensary, Ganjam
36. ESI Dispensary, Berhampur
37. ESI Dispensary, Aska
38. ESI Dispensary, Jaypore

39. ESI Dispensary, Sonapur.
40. ESI Dispensary, Balangir.
41. ESI Dispensary, Tora.
42. ESI Dispensary, Sambalpur.
43. ESI Dispensary, Jharsuguda.
44. ESI Dispensary, Rajgangpur-II
45. ESI Dispensary, Kalugaon.
46. ESI Dispensary, CISF Colony (RKL)
47. ESI Dispensary, FCI Colony (RKL)
48. ESI Dispensary, IDL Chemicals
49. ESI Dispensary, Kiroi
50. ESI Dispensary, Brahamanipal.
51. ESI Dispensary, Baripada.

12.00 hrs.

(Interruptions)

[English]

MR SPEAKER : I shall allow the Zero Hour proceedings after the Papers are laid on the Table of the House

(Interruptions)

SHRI RAM NAIK (Mumbai North) Sir, are you allowing the Papers to be laid first?

MR. SPEAKER : That would be better because the Ministers have to go and they have to do some work also

12.01 hrs.

## PAPERS LAID ON THE TABLE

*National Commission for Backward Classes  
(Salaries and Allowances and other  
Conditions of Service of Chairperson and  
Members) Rules, 1996 etc*

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) Sir, I beg to lay on the Table

- (1) A copy of the National Commission for Backward Classes (Salaries and Allowances and other Conditions of Service of Chairperson and Members) Rules, 1996 (Hindu and English versions) published in Notification No G S R 100(E) in Gazette of India dated the 20th, February, 1996, under sub-section (3) of section 17 of the National Commission for Backward Classes Act, 1993

[Placed in Library see No LT-28/96]